

IN THE COURT OF JUDICIAL MAGISTRATE FIRST CLASS,
DIBRUGARH

Present: Sri Rinku Boro, JMFC

(07.04.2022)

PRC 1693/2019 (GR 3233/2019)

Chabua P.S case No. 202/2019, U/s 279/338 of IPC

COMPLAINANT

STATE OF ASSAM

REPRESENTED BY

SRI L. DEORI, ADDL. APP

ACCUSED

ANUS KANDAPAN@AJAY
KANDAPAN
S/O JITEN KANDAPAN
R/O BALIJAN NORTH T.E
DOOMKA LINE
P.S. CHABUA
DIST-DIBRUGARH

REPRESENTED BY

SRI GOKUL PAREEK , LD.
ADVOCATE



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07.04.2022
Judicial Magistrate 1st Class
Dibrugarh

Date of offence	14.08.2019
Date of FIR	15.08.2019
Date of Charge-sheet	31.08.2019
Date of Framing of Charges	07.12.2021
Date of commencement of evidence	04.02.2022, 07.04.2022
Date on which judgment is reserved	NIL
Date of judgment	07.04.2022
Date of the Sentencing Order, if any	Acquitted



Accused Details:

Rank of the accused	Name of Accused	Date of Arrest	Date Release on Bail	Offences charged with	Whether Acquitted or convicted	Sentence Imposed	Period of Detention Undergone during Trial for purpose of Sec. 427 Cr.P.C.
1	Anus Kandapan@Ajoy Kandapan	22.08.2019	22.08.2019	279/338 of IPC	Acquitted	NIL	NIL

07.04.2022
Judicial Magistrate 1st Class
Dibrugarh